

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **13.02.2024** THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

IN THE MATTER OF : Kamachi Industries Ltd.

MAIN PETITION NUMBER : IBA/883/2019

(IA/MA) APPLICATION NUMBERS

IA(IBC)/420(CHE)2024

ORDER

Shri. T.K. Bhaskar, Ld. Counsel for the Applicant/Liquidator.

Shri. A.G. Satyanarayana, Ld. Counsel for the Liquidator.

Shri. Himanshu Dubey, Ld. Counsel for the Applicant in IA/384/2024.

Shri. Jayesh B. Dolia, Ld. Sr. Counsel for the Successful Bidder.

Shri. P.H. Arvinth Pandian, Ld. Sr. Counsel along with Shri. Kaushik Narayanan for the Scheme Proponent.

Heard.

This application has been filed seeking confirmation of the Corporate Debtor sale as a going-concern and to confirm the Successful Bidder requirements.

We are informed that the connection application is listed on 23.02.2024.

List this application with the connected application on **23.02.2024**.

Sd/-

**VENKATARAMAN SUBRAMANIAM
MEMBER (TECHNICAL)**

Sd/-

**SANJIV JAIN
MEMBER (JUDICIAL)**

vs